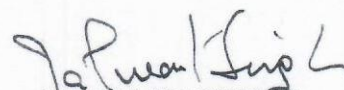


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

In partial modification of the earlier order no.40598-648/CTB/THC/2019 dated 01.05.2019, the following court rooms are hereby changed/allotted at Tis Hazari Court Complex with immediate effect:-

S. No.	Name of the Judicial Officer	From	To
1.	Sh. Sanjeev Kumar-I ADJ-12 (Central)	308	369
2.	Ms. Shama Gupta MM (Mahila Court)-4 (Central)	369	313

Further, the order regarding change of court rooms of Sh. Virender Kumar Bansal, Judge Family Court (Central) and Sh. Laxmi Kant Gaur, ASJ-5 (Central) is hereby cancelled and they will hold their courts in their present court rooms i.e. Room no.109 & 102 respectively.

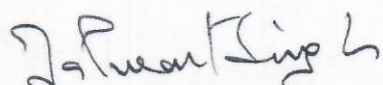

(TALWANT SINGH)
District & Sessions Judge (HQs.)
Delhi

Copy forwarded for information & necessary action to:-

No. 41109-149/CTB/THC/2019

Dated : 02 MAY 2019

1. The District & Sessions Judge (West), Delhi.
2. The Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
3. The concerned Presiding Officers.
4. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
5. The Administrative Civil Judge (Central/West), THC, Delhi.
6. The PS to the undersigned.
7. The A.O. (Judl.)/Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Care Taking Branch (Central/West), Computer Branch & Filing Section, THC.
8. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
9. Telephone Operator, Reception Office, THC, Delhi.
10. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
11. Notice Boards, THC, Delhi.


District & Sessions Judge (HQs.)
Delhi